

**Central Administrative Tribunal
Principal Bench**

**OA No.2727/2016
MA No.209/2017**

New Delhi, this the 16th day of May, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member**

Dr. Poonam, Age 45 years,
W/o Dr. Virender Kumar,
R/o Shri Hari Apartment, Flat No.25,
Plot No.6, Sector-12, Dwarka,
New Delhi-78.

...Applicant

(By Advocate : Shri Yashpal Rangi)

Versus

Govt. of NCT of Delhi & Ors.
Through it's :

1. The Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, I.P. Estate,
New Delhi.
- 2 The Director,
Directorate of Education, Delhi,
Delhi Secretariat,
I.P. Estate, GNCTD, New Delhi.
3. The Principal,
GGSS School, Sector-III (1st Site),
Dwarka, New Delhi.
4. Smt. Neelam Parashar,
PGT (Pol. Science),
GGSS School, Sector-III (1st Site),
Dwarka, New Delhi.

...Respondents

(By Advocate : Shri Vijay Pandita)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :

Learned counsel for applicant submits that this OA has become infructuous. Accordingly, the OA is dismissed as having become infructuous. No costs.

2. In view of the above order passed in OA No.2727/2016, no orders are required to be passed in MA No.209/2017.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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